No. C-30013/2/2017-Ad.IVA  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise and Customs  
*****  
5th floor, HUDCO Vishala Building,  
Bhikaji Cama Place, New Delhi  
Dated 10 March, 2017

To

All Pr. Chief Commissioners/Chief Commissioners/All  
Commissioners/Directors General under CBEC.

Sub: Combined Finance and Revenue Accounts of the Union and State  
Government in India” (CFRA) for the Year 2013-14- reg.

Sir/Madam,

I am directed to forward herewith a copy of CAG letter No.605/GA/119/CFRA-  
2013-14/Dispatch/2016 dated 30.12.2016 on the subject mentioned above for  
information necessary action. The soft copy of the report may be downloaded from  
CAG website: www.cag.gov.in.

Yours faithfully,

Encl. As above.

(B. Ginkhan Mang)  
Under Secretary to the Govt. of India

Copy to The DG (Systems & Data Management), New Delhi with the request to  
kindly upload this circular on the Website of CBEC.

(B. Ginkhan Mang)  
Under Secretary to the Govt. of India
To

The Joint Secretary (Revenue)
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi – 110001

Subject: “Combined Finance and Revenue Accounts of the Union and State Governments in India” (CFRA) for the year 2013-14.

Sir,

I am to enclose a copy of the ‘Combined Finance and Revenue Accounts of the Union and State Governments in India’ (CFRA) for 2013-14.

This is also available on the CAG website at the address www.cag.gov.in.

It may please be noted that the CFRA for the year 2014-15 is currently under preparation and will be uploaded soon on the website for your reference. No physical volumes of the compilation w.e.f the year 2014-15 would be sent.

Acknowledgement of receipt of CFRA 2013-14 may kindly be conveyed. Your feedback on the issue is solicited.

Endo: As above

Yours faithfully,

(Debolina Thakur)
Pr Director (Union Accounts)